

in the Central Railway being the long standing demand of the people ; and

(b) if so, by what time ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) Bombay-Pune section on Bombay Kolhapur line is already under Central Railway. Some demands for transfer of Pune-Kolhapur section to Central Railway and other for maintaining status quo have been received from time to times. It is proposed to maintain status quo for the present.

Canteen staff of Medical store depot, Madras

2533. SHRI THAZHAI M. KARANANITHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 4598 on the 17th July, 1980 regarding canteen staff of Medical Store Depot, Madras and state :

(a) whether proposal to apply the notification No. 6 (a)23/77/Welfare dt. 11th December, 1979 to the canteen staff of the Medical Store Depot, Madras has since been examined and decision taken;

(b) if so, the progress thereof ; and

(c) if not, the reasons for delay and when this will be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE : SHRI NIHAR RANJAN LASKAR) : (a) to (c) : The position has since been examined. In accordance with the provision of the notification No. 6(a)23/77 Welfare dated 11th December, 1979 only such of the employees as are working in the Departmental/Cooperative Canteens and Tiffin Rooms, are covered which have been set up in accordance with the administrative instructions on Departmental Canteens in Government Offices and Industrial Establishment as laid down by the Government of India.

Since the Canteen in the Medical Store Depot, Madras is not functioning in accordance with the above mentioned instructions, the Canteen Staff of the Medical Store Depot, Madras are not entitled to be treated *at par* with the Central Government servants until the Canteen functions in accordance with the norms laid down by the Government of India.

Bhadrak Railway Station

2534. SHRI ARJUN SETHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether recently a private Party has auctioned Bhadrak Railway Station of S.E. Railway ; and

(b) if so, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No.

(b) Does not arise.

संसद भवन में रेलवे खानपान सेवा

2535. श्री तारिक अमनवर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या संसद् भवन तथा संसदीय सौघ में रेलवे खानपान सेवा के कर्मचारियों को समयोपरि भत्ता नहीं दिया जाता हालांकि वे प्रातः पहले आते हैं तथा शाम को देरी से जाते हैं ;

(ख) क्या रेलवे खान-पान सेवा के कर्मचारियों को भी समयोपरि भत्ता नहीं दिया जाता है ;

(ग) यदि हां, तो उसके क्या कारण है ;

(घ) रेलवे खानपान सेवा के कर्मचारियों से निर्धारित कार्य-घंटों के बाद नियमानुसार समयोपरि भत्ता दिये बिना कितने घंटों तक कार्य लिया जा सकता है ; और

(ङ) यदि मंजूर हो गया तो समयोपरि भत्ते का भुगतान कब तक किया जायेगा ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) : (क) और (ख) खान-पान सेवा से सम्बन्धित रेल कर्मचारियों को उनके काम के निर्धारित घंटों से अधिक समय तक किये गये काम के लिए वर्तमान नियमों के अनुसार समयोपरि भत्ता दिया जाता है ।